

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sargam India Electronics Private Limited Date of Commencement of Liquidation: 29-07-2024; List of Stakeholders as on Date: 02-06-2026; Name of IP: Mr. PABAN KUMAR JAIN;
Process Number: 1; Last 5 digit of registration number: 12490

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		2177191.00		2177191.00				NA
2	Liquidation costs incurred till date		154617.00		154617.00				NA
3	Secured financial creditors	2	664423837.00	2	663077832.00		1346005.00		Annexure 3
4	Unsecured financial creditors	13	685794278.00	13	683982465.00		1811813.00		Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)	1	635427.00	1	273651.00		361776.00		Annexure 6
7	Operational creditors (Government Dues)	5	757215622.00	5	693226717.00		63988905.00		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	37	356557504.00	37	323704562.00		32852942.00		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	6000.00	0	0		6000		Annexure 9
Total		59	2466964476	58	2366597035		100361441		